

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): The 7th National Conference of women in police was held from 6th - 8th January, 2016 by Bureau of Police Research & Development (BPR&D) in collaboration with CRFP. Recommendations of conference are yet to be finalized.

Dowry deaths in the country

722. SHRIMATI RAJANI PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of FIRs registered for the dowry deaths in the country, Statewise during the last two-three years;
- (b) the percentage increase, year-wise and disposal thereof; and
- (c) whether dowry death scenario in the country is alarming, if so, the measures Government intends to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), a total of 8,233, 8,083 and 8,455 cases were reported under dowry deaths (section 304 B IPC) in the country during 2012, 2013 and 2014 respectively. State/UT wise cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under dowry deaths (section 304B IPC) during 2012-2014 are given in Statement (See below).

(c) Ministry of Home Affairs has requested the States/UTs dated 5th January, 2015 on "Setting up of IUCAWs in different parts of the country". The objective of these units will be to assist local police in investigation of heinous crimes viz. Rape, dowry death, acid attack, Human Trafficking against women etc. which is available at http://mha.nic.in/sites/upload_files/mha/files/CrimesagainstWomen0601.pdf

Advisory dated 12th May, 2015 on Comprehensive approach towards crimes against women has been issued which is available at http://mha.nic.in/sites/upload_files/mha/files/AdvisoryCompAppCrimeAgainstWomen_130515.pdf

As per the seventh schedule to the Constitution of India 'Police' and Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations.

Statement

State/UT-wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under Dowry Deaths (sec. 304B IPC) during 2012-14

Sl. No.	State/UT	2012						2013						2014							
		CR	CS	CV	PAR	PCS	PCV	CR	PVR	CS	CV	PAR	PCS	PCV	CR	PVR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1.	Andhra Pradesh	504	532	55	1267	1391	146	492	-2.4	448	52	1184	1104	126	215	-56.3	186	29	531	402	45
2.	Arunachal Pradesh	1	0	0	2	0	0	0	-100.0	1	0	0	1	0	1	-	0	0	1	0	0
3.	Assam	140	85	10	215	153	18	170	21.4	103	23	205	164	25	188	10.6	111	18	284	142	24
4.	Bihar	1275	1349	164	3994	3741	314	1182	-73	1066	149	2893	3436	308	1373	16.2	1079	135	2384	1899	235
5.	Chhattisgarh	81	81	40	211	213	106	109	346	97	28	256	243	66	128	17.4	124	42	337	343	88
6.	Goa	0	1	0	0	2	0	0	-	1	1	1	1	2	0	0	-	0	0	0	0
7.	Gujarat	21	22	0	38	38	0	29	38.1	29	1	67	71	2	23	-20.7	22	1	59	55	3
8.	Haryana	258	231	69	481	468	125	263	1.9	233	82	455	494	162	293	11.4	256	57	568	555	102
9.	Himachal Pradesh	2	2	0	4	4	0	0	-100.0	0	0	0	0	0	1	-	1	1	5	5	4
10.	Jammu and Kashmir	8	13	1	23	23	2	7	-12.5	6	1	14	12	1	5	-28.6	5	0	14	15	0
11.	Jharkhand	302	252	87	444	490	173	307	17	247	96	595	434	148	350	14.0	368	70	498	683	96
12.	Karnataka	218	216	33	539	539	62	277	27.1	225	24	770	734	54	313	13.0	295	13	675	651	20

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
13.	Kerala	32	21	2	38	30	2	21	-34.4	21	1	29	29	1	28	33.3	21	0	56	39	0
14.	Madhya Pradesh	743	762	188	2142	2146	536	776	4.4	753	220	2162	2135	590	733	-5.5	733	316	2017	2048	747
15.	Maharashtra	329	297	32	1141	1129	85	320	-2.7	328	17	1179	1246	7	279	-12.8	266	19	949	1004	45
16.	Manipur	0	0	0	0	0	0	0	0	-	0	0	0	0	1	-	0	0	1	0	0
17.	Meghalaya	1	0	0	4	0	0	2	100.0	1	0	1	1	0	1	-50.0	2	0	1	2	0
18.	Mizoram	0	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0
19.	Nagaland	0	0	0	0	0	0	1	-	0	0	1	0	0	0	-100.0	1	0	0	1	0
20.	Odisha	525	494	24	903	875	45	395	-24.8	397	29	785	808	9	441	116	466	41	1326	1267	129
21.	Punjab	118	95	46	274	223	109	126	68	93	66	314	229	130	90	-28.6	80	38	186	165	2
22.	Rajasthan	478	357	95	631	629	196	453	-5.2	349	97	581	577	144	408	-99	319	134	531	528	244
23.	Sikkim	1	2	0	9	4	0	0	-100.0	2	2	0	5	6	0	0	0	0	0	0	0
24.	Tamil Nadu	110	124	20	278	343	59	118	7.3	118	27	262	263	83	95	-19.5	143	45	292	326	97
25.	Telangana														289	-	282	37	722	754	64
26.	Tripura	37	27	5	87	49	8	29	-21.6	36	3	77	87	3	33	13.8	40	4	95	78	5
27.	Uttar Pradesh	2244	1785	619	9884	6236	1936	2335	4.1	1864	690	10405	6326	1967	2469	5.7	2068	602	10660	7088	1895
28.	Uttarakhand	71	64	90	147	189	144	43	-39.4	34	31	70	68	70	38	-11.6	35	15	92	89	29

29.	West Bengal	593	575	41	1345	1345	79	481	-18.9	437	33	1284	1144	69	501	4.2	599	26	994	1089	43
	TOTAL STATE (s)	8092	7387	1621	24101	20260	4145	7936	-1.9	6889	1673	23590	19612	4013	8296	4.5	7502	1643	23278	19228	3997
30.	Andaman and Nicobar Islands	2	1	0	3	3	0	1	-50.0	1	0	2	1	0	3	200.0	2	0	8	7	0
31.	Chandigarh	5	7	1	14	15	3	1	-80.0	1	2	4	5	6	2	100.0	3	2	3	4	2
32.	Dadra and Nagar Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33.	Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
34.	Delhi UT	134	141	62	300	317	148	144	7.5	121	33	268	261	93	153	6.3	146	27	295	231	59
35.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
36.	Puducherry	0	1	0	0	5	0	1	1	0	0	3	0	1	0.0	0	0	3	0	0	0
	TOTAL UT(s)	141	150	63	317	340	151	147	4.3	124	35	274	270	99	159	8.2	151	29	309	242	61
	TOTAL (ALL INDIA)	8233	7537	1684	24418	20600	4296	8083	-1.8	7013	1708	23864	19882	4182	8455	4.6	7653	1672	23587	19470	4058

Source: Crime in India

Disposal of cases/persons by police/ courts may also includes cases/persons of previous years also.